

From:

Nikesh Kumar Sinha,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

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File No. XXII(6)/NJA/I/2022-23/ Apptt.

Letter No. _____/Apptt.

Dated: _____

To,

The Director,
National Judicial Academy,
Bhadbhada Road, Suraj Nagar P.O.,
Bhopal – 462044 (M.P.).

Sub.-: **Regarding nominations of Judicial Officers for East Zone-I Regional Judicial Conference at Ranchi (Jharkhand) on 26th & 27th November, 2022.**

Ref.-: Your letter no. NJA/Dir./P-1318/2022 dated 26th August, 2022

My Lord,

With reference to the referred letter on the subject noted above, I am directed to inform that the Court has been pleased to nominate the Judicial Officers of the State of Jharkhand for attending **East Zone-I Regional Judicial Conference scheduled to be held on 26th & 27th November, 2022 at Ranchi (Jharkhand)** in the following manner :-

List of 15 Judicial Officers (including Principal District Judges and Chief Judicial Magistrates)

1. Mr. Arun Kumar Rai, Judicial Commissioner, Ranchi.
2. Mr. Satya Prakash Sinha, Principal District and Sessions Judge, Hazaribagh.
3. Mr. Sanjay Kumar Chandhariyavi, Principal District and Sessions Judge, Gumla.
4. Mr. Rakesh Kumar Singh, Principal District and Sessions Judge, Chatra.
5. Mr. Pradip Kumar Choubey, Principal District and Sessions Judge, Daltonganj
6. Mrs. Veena Mishra, Principal District and Sessions Judge, Giridih.
7. Mr. Rajendra Bahadur Pal, Principal District and Sessions Judge, Lohardaga.
8. Mr. Shankar Kumar Maharaj, Chief Judicial Magistrate, Chaibasa.
9. Mr. Mithilesh Kumar Singh, Chief Judicial Magistrate-cum-Spl.Judge, Economic Offences, Ranchi.
10. Mr. Sanjiv Kumar Verma, Chief Judicial Magistrate, Deoghar.
11. Mr. Anand Mani Tripathi, C.J.M.-cum-Civil Judge (Sr. Div.)-I, Simdega.
12. Mr. Laxmikant, Chief Judicial Magistrate, Giridih.
13. Mr. Santosh Anand Prasad, Chief Judicial Magistrate, Garhwa.
14. Ms. Manju Kumari, Chief Judicial Magistrate, Saraikela.
15. Ms. Divya Mishra, Chief Judicial Magistrate, Bokaro.

List of 05 Computer Committee Members at District Level

1. Mr. Dhiraj Kumar, District & Additional Sessions Judge, Sahebganj.
2. Mr. Kuldeep, A.C.J.M.-cum-Civil Judge (Sr. Div.) -I, Dhanbad.
3. Ms. Saudamini Singh, Civil Judge (Senior Division), Jamshedpur.
4. Ms. Khushboo Tyagi, S.D.J.M., Jamtara.
5. Ms. Shivangi Priya, Judicial Magistrate 1st Class, Koderma.

This is for your Lordship's kind information and needful.

Yours faithfully,

Sd./- Nikesh Kumar Sinha

Registrar (Administration)

Memo No. 3288 /Apptt.

Dated Ranchi the 07/09/22

Copy forwarded to all the Principal District & Sessions Judge of the State of Jharkhand including Judicial Commissioner, Ranchi alongwith Tentative Programme Schedule for information & needful / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter alongwith Tentative Programme Schedule on this Court's website / Officers concerned for information and needful with a request to attend the aforesaid conference (Venue and other details will be communicated later on).


Registrar (Administration)